



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Power Section) Civil Secretariat,  
Srinagar/Jammu.

Notification  
Srinagar, the 25<sup>th</sup> of Sep, 2017.

**SRO 400.** - In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Sh.Kewal Singh, Naib Tehsildar, Doda to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorial jurisdictions of District Doda.

By order of the Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,  
Department of L, J&PA.

NO: LD (P) 94/05-Doda.

Dated: 25 -09-2017.

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Doda. This is with reference to his letter No.679/ DM/Doda Dated:-11-09-2017.
5. General Manager, Government Press, Srinagar.  
for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L, J& PA (w.7.s.c).

(Khursheed Ahmad Bhat)  
Assistant Legal Remembrancer,

25.09.2017